

DIVISION BENCH

ITEM NO. 129

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 70/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th March, 2023

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|---|
| NAME OF THE COMPANY | USHA DEVI & ORS. V/S KBCL INDIA LIMITED |
| UNDER SECTION | SEC. 73(4) & 74(3) OF COMPANIES ACT 2013 |

THROUGH VIDEO CONFERENCING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 26th April, 2023.

-Sd-

(Deputy Registrar)

16th March, 2023

*Priya Agarwal
(Stenographer)*